

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/322/ (IB)/2017  
NAME OF THE PETITIONER(S) : B. RAMAKRISHNIAH  
NAME OF THE RESPONDENT(S) : PAM APPARELS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① ~~Abm~~  
Cancel for Complmt.

② A.S. Jy K  
counsel for Respondent

ORDER

Counsel representing both the parties are present and submitted that the matter has been settled between the parties and filed a joint memo stating that the Petitioner has received the claim amount from the Respondent. Memo is signed by both the parties. The memo is taken on record. In view of the memo and submissions made, matter is **closed**.

ghk

(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)